



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/6056/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R.L. Das, Presiding officer,
Industrial Tribunal, Cachar, Silchar.

Dated Guwahati, the 14th October, 2019.

Sub:- **Station leave permission.**

Ref:- Your letter No. FC/Sil/2019/741 dtd. 30.09.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. the evening of 04.10.2019 (after Court work) to the morning of 09.10.2019 (before Court work), has been granted. The Addl. District & Sessions Judge, FTC, Cachar, Silchar and in her absence the next senior most Judicial officer at the station will be in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

6058

Memo NO.HC.VII-79/2004/6057-/A, dated 14'10'19

Copy to:

1. The Addl. District & Sessions Judge, FTC, Cachar, Silchar.
2. The Systems Analyst, Gauhati High Court.

14/10/19

JT. REGISTRAR (VIGILANCE)

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